

**Shri Satya Narayan Sinha:** I have already announced in regard to the Report of the Commissioner for Scheduled Castes and Scheduled Tribes.

**Shri Ram Sewak Yadav:** That was a separate resolution.

**Mr. Speaker:** Shri Hukam Chand Kachhavaia gave me to understand that there was a part-heard discussion on the Backward Classes Commission's Report.

**श्री सत्य नारायण सिंह :** वह तो पार्ट-हर्ड डिस्कशन है। वह तो इसी सेशन में आ जायेगी।

**Shri K. N. Pande:** In regard to the Bonus Commission's report, I would like to point out that the question has got so many complications. As a result of the decision at the tripartite conference, the matter has been put before a sub-committee consisting of labour representatives as well as the representatives of the employers. Let them resolve it first. If the matter is taken up here for discussion before that, it will create further complications. Therefore, my suggestion is that let the report of that sub-committee come first, and then the question can come up before the House.

12.12½

## BUSINESS ADVISORY COMMITTEE

### THIRTY-THIRD REPORT

**Shri Rane (Buldana):** I beg to move:

"That this House agrees with the Thirty-third Report of the Business Advisory Committee presented to the House on the 10th December, 1964".

**Mr. Speaker:** The question is:

"That this House agrees with the Thirty-third Report of the Business Advisory Committee presented to the House on the 10th December, 1964".

*The motion was adopted.*

12:13 hrs.

MOTION RE: ANNUAL REPORTS OF UNIVERSITY GRANTS COMMISSION FOR 1961-62 AND 1962-63—*Contd.*

**Mr. Speaker:** The House will now take up further consideration of the following motion moved by Shri M. C. Chagla on the 9th December, 1964, namely:

"That the Annual Reports of the University Grants Commission for the years 1961-62 and 1962-63, laid on the Table of the House on the 21st August, 1963, and the 19th February, 1964, respectively, be taken into consideration."

The hon. Minister may now continue his speech.

**श्री बालकृष्ण सिंह (चन्दौली) :** अध्यक्ष महोदय, गोरखपुर यूनिवर्सिटी अधिनियम के कारण पोस्ट-ग्रेडेंट कक्षाएँ खोलने के सम्बन्ध में पूर्वी उत्तर प्रदेश के चौदह जिलों के डिप्टी कालेजों में जो वैधानिक कठिनाई उपस्थित है, शिक्षा मंत्री के बोलने से पहले मझे उस के बारे में कुछ कहने के लिए दो मिनट का समय दे दीजिये, ताकि उन का उत्तर आ जाये।

**अध्यक्ष महोदय :** मिनिस्टर साहब बोल रहे हैं। उस से पहले और स्पीच की इजाजत नहीं दी जा सकती है।

**The Minister of Education (Shri M. C. Chagla):** I had just commenced yesterday afternoon when the House rose, and I was thanking the Members for participating in a very interesting debate. May I say this that I have received what I might call a mixed bouquet, partly of flattering compliments and partly of very strong and adverse criticisms? I do not certainly deserve the first, and I hope I also do not deserve the second. I